

OFFICE OF THE JUDGE, COMMERCIAL COURT AT ASANSOL
FOR THE DISTRICTS OF MURSHIDABAD, BIRBHUM, PURBA BARDHAMAN,
PASCHIM BARDHAMAN, PURULIA AND BANKURA

No. 44

Dated :- 15-04-2020

In view of the order of the Hon'ble High Court at Calcutta vide No. 1512-RG Dated 08.04.2020, followed by subsequent Notification No. 1514-CPC dated 09.04.2020, the regular works of this Court has been suspended as contained in the Hon'ble High Court's Notification No. 1498-RG dated 24.03.2020 read with Corrigendum No. 1504-RG dated 24.03.2020 and such suspension shall continue to operate till 30th April, 2020.

Whereas in view of the direction of the Hon'ble Court, communicated vide email dated 10.04.2020 from the Ld. Registrar (CAD), High Court, Calcutta, the staff roster for any urgent matter to be taken up by this Commercial Court is prepared accordingly, if required staff(s) is/are available, subject to the approval of the Ld. District Judge, Paschim Bardhaman.

In view of the direction of the Hon'ble High Court, if any inconvenience is likely to be faced by the Ld. lawyers, litigants etc. in physically attending court proceedings during the lockdown and to avoid overcrowding in court precincts, the court proceedings of extreme urgent matters may be conducted via video-conferencing like Vidyo application in terms of Notification No. 1514-CPC dated 09.04.2020.

In view of the above, the following staffs are detained on the following Court days when this Court will sit for taking up urgent matters through electronic medium :

22.04.2020

<u>Name of the Staff</u>	<u>Designation</u>	<u>Phone No</u>
Abhimunya Paul	Data Entry Operator	9932945002
Supriya Chatterjee	Data Entry Operator	8759612076
Rana Chowdhury	Data Entry Operator	9434889890

28.04.2020

<u>Name of the Staff</u>	<u>Designation</u>	<u>Phone No</u>
Abhimunya Paul	Data Entry Operator	9932945002
Supriya Chatterjee	Data Entry Operator	8759612076
Rana Chowdhury	Data Entry Operator	9434889890

Whereas any urgent matter is sought to be moved on the schedule date(s), requisites steps must be taken by the stake holders in terms of the Notification No. 1514-CPC dated 09.04.2020 and for further details, one may seek information from the aforesaid staff over phone.

Whereas in order to inform the Bar Association of the respective six districts (where this court is exercising jurisdiction over matters under Commercial Courts Act, 2015, as amended), it would be appropriate to upload this office order in the respective official websites of the said District Courts subject to the permission of the respective Ld. District Judges.

Whereas the official email of this Court for receiving the urgent petition, documents etc. as per the Notification No. 1514-CPC dated 09.04.2020 is furnished hereunder :- **commercialcourtasansol@gmail.com**.

Inform accordingly.

Saurav Bhattacharya
Judge, Commercial Court 15.04.2020
Asansol
Judge
Commercial Court
at Asansol

Copy forwarded for kind information to:

1. The Ld. Registrar, Commercial Appellate Division, the Hon'ble High Court at Calcutta – with a prayer to request the respective Ld. District Judges of the said six districts to upload this office order in their respective official website.
2. The Ld. District Judges with a request to upload this office order in the official website of the respective District Court :-
 - (a) The Ld. District Judge, Paschim Bardhaman,
 - (b) The Ld. District Judge, Purba Bardhaman,
 - (c) The Ld. District Judge, Murshidabad,
 - (d) The Ld. District Judge, Bankura,
 - (e) The Ld. District Judge, Birbhum,
 - (f) The Ld. District Judge, Purulia.
3. The Owner, Vehicle allotted to this Court for picking up and dropping the detained staff(s) on the respective days.

Sourav Bhattacharya
Judge, Commercial Court 15.04.2020
Asansol

Judge
Commercial Court
at Asansol